IN THE HIGH COURT OF MADHYA PRADESH AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE VIVEK AGARWAL ON THE 27th OF MARCH, 2023

WRIT PETITION No. 19687 of 2003

BETWEEN:-

AZHAR SIRAJ S/O SHRI S. AHMAD, AGED ABOUT 35 YEARS, R/O 2333, SIRAJ MANZIL, ANAND NAGAR, ADHARTAL, JABALPUR (MADHYA PRADESH)

....PETITIONER

(NONE)

AND

- 1. THE STATE OF M.P. THROUGH SECRETARY DEPARTMENT OF HOME (POLICE) VALLABH BHAWAN, BHOPAL (MADHYA PRADESH)
- 2. DIRECTOR GENERAL OF POLICE, PHQ BHOPAL (MADHYA PRADESH)
- 3. SUPERINTENDENT OF POLICE JABALPUR (MADHYA PRADESH)

....RESPONDENTS

(BY SHRI SHIV KUMAR SHRIVASTAVA - GOVT. ADVOCATE)

This petition coming on for hearing this day, the court passed the following:

ORDER

None for the petitioner.

It appears that petitioner has lost interest in pursuing the remedy.

Accordingly, this petition is dismissed for want of prosecution.

JUDGE ts

